

THE GAUHATI HIGH COURT AT GUWAHATI

(THE HIGH COURT OF ASSAM: NAGALAND: MIZORAM AND ARUNACHAL PRADESH)

Statement showing data related to Criminal cases of sitting/former MPs/MLAs for the month of July, 2024.

State: Assam

Sl.No	District/State	Cases pending at the beginning of the month	Institution during the month	Disposal during the month	Pending at the end of the month
1	Cachar	01	00	00	01
2	Lakhimpur	06	00	00	06
3	Hailakandi	01	00	00	01
4	Barpeta	03	00	00	03
5	Goalpara	02	00	00	02
6	Sivasagar	03	00	00	03
7	Morigaon	02	00	00	02
8	Dhubri	03	00	00	03
9	Jorhat	02	00	00	02
10	Kamrup(M)	29	00	00	29
11	Karimganj	05	00	00	05
12	Kamrup	01	00	00	01
13	Nagaon	02	00	00	02
14	Golaghat	01	00	00	01
15	South Salmara	01	00	00	01
16	Dibrugarh	04	00	01	03
17	Hojai	01	00	00	01
18	Kokrajhar	04	00	00	04
	Total	71	00	01	70

N.B: Data excludes cases from the courts of Special Judges.

State: Arunachal Pradesh

Sl.No	District/State	Cases pending at the beginning of the month	Institution during the month	Disposal during the month	Pending at the end of the month
1	Lohit	02	00	00	02
2	Papumpare	02	00	00	02
3	East Kameng	01	00	00	01
4	West Siang	01	00	00	01
	Total	06	00	00	06

N.B: There are no MPs/MLAs cases pending in the state of Nagaland and Mizoram

Details of Criminal Pending Cases of Sitting/Former MPs/MLAs**State: Assam**

Sl.No	Case Nos.	Year of Filing	Stage of proceedings	District
1	GR 1118/09	2009	Appearance	Cachar
2	Spl. (Vig) 5/2012	2012	Evidence	Lakhimpur
3	Spl. (Vig) 6/2012	2012	Evidence	Lakhimpur
4	SC 6/2021	2021	Evidence	Lakhimpur
5	SC 148/2018	2018	Submission of copy of updated order of the Hon'ble Gauhati High Court	Lakhimpur
6	GR 1739/2011	2011	Consideration of charge	Lakhimpur
7	GR 643/2012	2012	Appearance	Lakhimpur
8	PRC 781/2023	2023	Appearance	Hailakandi
9	PRC-420/2022	2022	Defence Witness	Barpeta
10	PRC-900/2022	2022	Necessary Order. Stayed by the Hon'ble Gauhati High Court	Barpeta
11	PRC 2494/2023	2023	Appearance	Barpeta
12	CR 99/2021	2021	Evidence	Goalpara
13	PRC 556/2021	2021	Evidence	Goalpara
14	CR 37/2021	2021	Appearance	Sivasagar
15	PRC 110/2021	2021	Stayed by the Hon'ble Gauhati High Court	Sivasagar

16	PRC 274/2021	2021	Stayed by the Hon'ble Gauhati High Court	Sivasagar
17	CR 386/18	2018	Prosecution Witness	Morigaon
18	PRC 1673/19	2023	Appearance	Morigaon
19	CR 1732/21	2021	Appearance	Dhubri
20	CR 1887/21	2021	Appearance	Dhubri
21	CR-1688/21	2021	Appearance	Dhubri
22	PRC 596/20	2020	Stayed by the Hon'ble Gauhati High Court	Jorhat
23	PRC 1286/21	2021	Evidence	Jorhat
24	Sess.Spl.(LG)17/2014	2014	Evidence	Kamrup(M)
25	Sess. Case 203/2015	2015	Evidence	Kamrup(M)
26	Sess. Case 93/2018	2018	Evidence	Kamrup(M)
27	Sess. Case 94/2018	2018	Evidence	Kamrup(M)
28	Sess. Case 355/2018	2018	Order on charge	Kamrup(M)
29	Sess. Case152/2022	2022	Consideration of charge	Kamrup(M)
30	GR 3629/2015	2015	Evidence	Kamrup(M)
31	GR 6166/2015	2015	Appearance	Kamrup(M)
32	GR 5705/2011	2011	Appearance	Kamrup(M)
33	GR 687/2014	2014	Evidence	Kamrup(M)
34	GR 5664/2011	2011	Appearance	Kamrup(M)
35	GR 7220/2015	2015	Evidence	Kamrup(M)
36	GR 12111/2013	2013	Evidence	Kamrup(M)
37	GR 1729/2014	2014	Evidence	Kamrup(M)
38	GR 5698/2011	2011	Judgement	Kamrup(M)
39	CR 559/2016	2016	Hearing	Kamrup(M)
40	CR 3157/2016	2016	Evidence	Kamrup(M)
41	CR 3618/2019	2019	Appearance	Kamrup(M)
42	CR 1688/2016	2016	Evidence	Kamrup(M)
43	CR 596/2018	2018	Copy	Kamrup(M)
44	CR 3818/2017	2017	Hearing	Kamrup(M)
45	CR 4651/2019	2019	Appearance	Kamrup(M)
46	CR 4652/2019	2019	Appearance	Kamrup(M)
47	CR 3083/2019	2019	Appearance	Kamrup(M)
48	CR 3084/2019	2019	Cross	Kamrup(M)
49	CR 2817/2022	2022	Appearance	Kamrup(M)
50	CR 5001/2022	2022	O.E/Hearing	Kamrup(M)
51	PRC 1174/2023	2023	Appearance	Kamrup(M)
52	CR 3139/2016	2016	Stayed by High Court	Kamrup(M)
53	GR 2640/2018	2018	Stayed by the Hon'ble Gauhati High Court	Karimganj

54	CR 1202/2017	2017	Stayed by Hon'ble Gauhati High Court	Karimganj
55	GR 869/2019	2019	Evidence/IO	Karimganj
56	GR 81/2011	2011	Evidence	Karimganj
57	CR 1220/2023	2023	Necessary Order	Karimganj
58	CR 81/2022	2022	Hearing	Kamrup
59	CR 2982/2008	2008	Appearance	Nagaon
60	Sess (T2)-158/2023	2023	Consideration of charge	Nagaon
61	PRC 51/2024	2024	Appearance	Golaghat
62	CR 164/2019	2019	Appearance	South Salmara
63	Sess. Case 65/2024	2024	Appearance	Dibrugarh
64	Sess. Case 66/2024	2024	Appearance	Dibrugarh
65	Sess. Case 95/2003	2003	Evidence	Dibrugarh
66	NI-09/2023	2023	Appearance	Hojai
67	PRC 50/2021	2021	Evidence	Kokrajhar
68	PRC 16/2023	2023	Evidence	Kokrajhar
69	C.R. 40/2024	2024	Initial Deposition	Kokrajhar
70	PRC 105/2024	2024	Appearance	Kokrajhar

N.B: Data excludes cases from the courts of Special Judges.

State: Arunachal Pradesh

Sl.No	Case No	Year of Filing	Stage of proceedings	District
1	Criminal Revision 04(L)/2023	2023	Hearing	Lohit
2	Criminal Revision 06(L)/2023	2023	Hearing	Lohit
3	GR 81/2022	2022	Prosecution evidence	East Kameng
4	DMK 31/05	2005	Evidence	Papumpare
5	BJN PS Case No. 10/05	2005	Appearance	Papumpare
6	GR No. 10/24	2024	Newly charge-sheeted	West Siang